

[English]

**Settlement of dues of Loco Drivers**

4312. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Calcutta High Court had passed an interim order in the month of October, 1984 directing the Railway authorities in S.E. Railway to clear the settlement dues provisionally within the period of three months of the loco drivers who were superannuated from service with the punishment of break-in-service, taking into account the period of their service upto the date on which the punishment was imposed;

(b) if so, whether the interim order has been implemented; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) and (c). The Railway administration proposed to file an appeal against the Single Judge decision to the full Bench as the Railway Rules do not provide for settlement of retirement dues taking into account the past service in the case of those employees who suffered Break-service. However, in the meantime, the Ministry of Railways considered the matter and issued instructions to all the Railway Administrations directing them to condone the break-in-service in respect of all retired Rly. Loco drivers who suffered such break-in-service upto February '81. The Railway Administration is, accordingly, making arrangements to pay settlement dues to the retired employees.

[Translation]

**Musk Deer Research Project, Mahrodi**

4313. SHRI HARISH RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a Musk Deer Research Project is being run at Mahrodi in Pithoragarh District in Uttar Pradesh;

(b) if so, the number of musk deers being kept under this project at present and the number of employees working there for their protection;

(c) whether Government are aware that as the Department has not given these deers are not being fed properly;

(d) if so, whether Government propose to raise the amount of grants in future for the project with a view to expanding and strengthening it further; and

(e) if so, the time by which a scheme for expansion of this Project is likely to be formulated ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) 6 male and 6 female deer of different ages are at present maintained in the stockade and 6 persons are posted there for the protection and up-keep of the deer.

(c) No, Sir. Required funds are being provided for the purpose and the deer are fed properly.

(d) and (e). There is no such proposal at present.

[English]

**Essential Drug list**

4314. SHRIMATI GEETA MUKHERJEE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation (WHO) published a list of about 200 bulk drugs which are enough to treat the diseases which commonly affect the people;

(b) whether the number of medicines sold in Indian market under different brand names are numbered about 45,000; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI